

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b). Nagaland is a State of the Indian Union but certain special provisions in relation thereto have been made in article 371-A of the Constitution. There has been no demand for making similar provisions in relation to any other State or part thereof.

STUDENTS' UNIONS DEMANDS

3202. SHRI R. R. SINGH DEO :
SHRI Y. A. PRASAD :
SHRI D. N. DEB :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that a Conference of representatives of the University Students' Unions was convened in Delhi in August, 1967;

(b) if so, the purpose of calling the Conference; and

(c) whether any decision has been taken to create a cultural organisation to guide the Students' Unions in the country?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b). The Conference was convened by the Central Board of University Student Unions, India, a voluntary organisation, to consider, *inter alia*, the role of students in national service programmes during vacations and off-time, promotion of national integration and inculcation of sense of right values and self-discipline.

(c) No, Sir. However, the Education Commission has, *inter alia*, recommended that each University should decide how its Students Union will function.

AGITATION BY DELHI POLICE

3203. SHRI LAKHAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Delhi Police personnel that were arrested and let off at distant places during April, 1967 agitation;

(b) the number of Delhi Police personnel involved in the agitation who are still missing;

(c) whether any steps have been taken to trace them; and

(d) if so, the nature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Nil.

(b) Nil.

(c) and (d). Do not arise.

DELHI POLICE

3204. SHRI LAKHAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state

(a) the number of non-gazetted police personnel in Delhi till the end of 1966 and now;

(b) the number of other State police forces etc. stationed in Delhi at the end of 1966 and now; and

(c) the amount spent annually on the above, separately in 1966 and 1967?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) Till end of 1966 = 14,615

As on 31.10.1967 = 15,175

(b) At the end of 1966 = 467

As now = Nil

(c) The bills from the State Governments have not yet been received. The approximate monthly cost of forces comes Rs. 84,080.

DELHI POLICE AGITATION

3205. SHRI LAKHAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Delhi police personnel involved in April, 1967 agitation whose personal boxes, beddings and belongings were searched;

(b) whether wrist-watches, purses and other belongings of the above personnel were taken away; and

(c) if so, their number?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The personal boxes, beddings and belongings of the personnel of the Delhi Police were not searched at any stage;

(b) and (c). Do not arise.

पश्चिमी बंगाल के सीमावर्ती जिलों में पाकिस्तानियों द्वारा किये गए अपराध

3206. श्री लक्ष्मण लाल कपूर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि जनवरी 1967 से अब तक पश्चिमी बंगाल के चोपरा, इस्लामपुर, गोलपोखर, चकलिया तथा करनाई; गर्दो; थानों में पूर्वी पाकिस्तान के सशस्त्र लुटेरों, हत्यारों तथा डाकुओं द्वारा पशुओं की चोरी, डकैतियों, लूटमार तथा हत्या करने के कितने मामले हुए ?

गृह-कार्य मंत्री (श्री यशवन्त राव चौहान) : एक विवरण सदन के सभा-घटल पर रख दिया गया है। [पुस्तकालय में रखा गया। देखिये संख्या LT-1891/67]।

शहीद हरिकृष्ण

3207. श्री शशिशूच्य बाजपेयी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या शहीद हरिकृष्ण, स्वतन्त्रता संग्राम के सेनानी, जिन्हें 1930 में पंजाब के यवर्नर पर गोली चलाने के अपराध में मृत्यु दण्ड दिया गया था, पर चलाये गये अभियोग का पूरा रिकार्ड और अदालत का निर्णय भारत में उपलब्ध है; और

(ख) यदि हां, तो वह कहां पर है और क्या राष्ट्रीय अभिलेखागार में अनुसंधान

करने वालों के अध्ययन के लिये ये उपलब्ध हैं ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : (क) और (ख). सूचना एकत्र की जा रही है और सभा-घटल पर रख दी जाएगी।

शहीद हरिकृष्ण के परिवार के सदस्यों को सहायता

3208. श्री शशिशूच्य बाजपेयी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या शहीद हरिकृष्ण जिन्हें 1930 में लाहौर में पंजाब के राज्यपाल पर गोली चलाने के आरोप में मृत्यु दण्ड दिया गया था, के परिवार के लोगों ने सरकार से सहायता मांगी थी; और

(ख) यदि हां, तो इस मामले में सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख). अगर माननीय सदस्य सम्बन्धित पत्रिका के सदस्यों के नाम तथा अन्य जानकारी दे सकें तो सरकार यह बता सकेगी कि क्या उन्हें कोई आर्थिक सहायता दी गई है।

शहीद मदन लाल डींगड़ा

3209. श्री शशिशूच्य बाजपेयी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत के स्वतन्त्रता संग्राम के सेनानी श्री मदनलाल डींगड़ा जिन्हें 1908-1909 में लन्दन में सर कर्जन विले की हत्या के लिये मृत्यु दण्ड दिया गया था, पर चलाये गये अभियोग सम्बन्धी दस्तावेज, अदालती कार्यवाही और निर्णय की प्रति भारत सरकार के पास हैं; और

(ख) यदि हां, तो वे किस कार्यालय में उपलब्ध हैं ?